

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 61288-825 F. 5(2)/2022

Dated, Delhi the 7 AUG 2022

Sub:- Resignation of Ms. Chaur Dhankar from Delhi Judicial Service.

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

( Mukesh Kumar Gupta )  
Additional District & Sessions Judge/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Session Judge(HQs):Delhi

24

**(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,  
NEW DELHI-110002**

No.F.6/23/2017-Judl./Suptlaw/1364-1370

Dated 18.08.2022

**NOTIFICATION**

No.F. 6/23/2017-Judl./Suptlaw/1364-1370 :- In pursuance of the provisions of Delhi Judicial Service Rules, 1970 as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to accept the resignation of Ms. Charu Dhankar from the Delhi Judicial Service with effect from 20.08.2022.

By order and in the name of the  
Lt. Governor of National  
Capital Territory of Delhi

  
18/8/22  
(Sanjay Kumar Aggarwal)

Principal Secretary (Law, Justice & L.A)

No.F.6/23/2017-Judl./Suptlaw/1364-1370

Dated 18.08.2022

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Law & Justice, (Department Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, w.r.t his office letter No. 4227/DHC/Gaz./G-7B/2022 dated 01.08.2022.
3. The Pr. District & Sessions Judge (HQ), Delhi, Tis Hazari, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette with the request that five copies of Gazette may be sent to this department for official use.
5. The Controller of Accounts, Govt. of NCT of Delhi.
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

  
(Sanjay Kumar Aggarwal)

Principal Secretary (Law, Justice & L.A)

928

HIGH COURT OF DELHI  
Sher Shah Road, New Delhi

No. \_\_\_\_\_/DHC/Gaz./G-7B/2022

Dated:-

From:

The Registrar General,  
Delhi High Court,  
New Delhi.

To

The Principal District & Sessions Judge,  
South-West District,  
Dwarka Courts,  
New Delhi

**Sub. : Resignation of Ms. Charu Dhankar from Delhi Judicial Service.**

Sir,

I am directed to refer to letter dated 07.07.2022 of Ms. Charu Dhankar, MM (Mahila Court), South-West District, Dwarka Courts, New Delhi received vide your endst. No. 6414/Judl./DWK/2022 dated 07.07.2022, on the above subject and to forward herewith a copy of notification No. F.6/23/2017-Judl./Suptlaw/1364-1370 dated 18.08.2022 of the Govt. of NCT of Delhi with the request to relieve Ms. Charu Dhankar from her present assignment, with effect from 20.08.2022

Yours sincerely,

(Anil Kumar Jain)  
Deputy Registrar (Gazette-IIB)  
for Registrar General

Encl:- As stated

Endst. No. 4547/DHC/Gaz./G-7B/2022

Dated:- 18/08/2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.

Judg Br  
P. Df SJ (Hqs)  
20/08/22

(Sandeep Kumar)  
Admin. Officer (Judl.) (Gazette-IIB)